

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) The Tarapur Atomic Power Project (TAPP) 3&4 (2×500 MWe units) was approved and the project financial sanction was issued in January 1991. Advance action for acquisition of certain critical and long delivery items has already been taken. Some of these items have been received and preserved at site. The construction permit was also given by the Atomic Energy Regulatory Board for commencing civil construction works. Commencement of main plant civil works will be considered in light of finances available for the purpose.

(b) As of September 1994 a total expenditure of about Rs. 640 crores has been incurred on this project.

(c) and (d) There is no proposal under consideration of the Government for private equity participation in this project.

Small Hydel Projects

114. SHRI SHANTARAM POTDUKHE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any plan to increase contribution of renewable energy sources vis-a-vis other sources of power;

(b) if so, the details thereof;

(c) whether the Government have identified any potential sites for small hydel projects;

(d) if so, the number of sites identified, State-wise; and

(e) the quantum of the power to be generated through such projects?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Yes, Sir, the Government have formulated a Strategy and Action Plan giving a mani-fold increase in the targets of its programmes, for the remaining period of 8th Five Year Plan. The revised goals are given in the *Statement-I* attached. Private sector participation is also being encouraged through various fiscal and financial incentives to further increase contribution of renewable energy sources.

(c) and (d) Based on information received from the States, the Ministry has so far prepared a list of 1344 potential sites for small hydro power projects upto 3MW station capacity. State-wise details are given in the *Statement-II* attached.

(e) An aggregate small hydro capacity of 113 MW has so far been installed, and over 216 MW is under construction. The estimated potential of 1344 identified sites is about 1170 MW. Survey, investigation and feasibility work is in progress at potential sites aggregating to a capacity of over 250 MW.

Statement-I

PHYSICAL GOALS UNDER NEW 'STRATEGY AND ACTION PLAN' FOR 8TH PLAN

Sl. No.	Programme	Physical Targets/Goals for the 8th Plan	
		As originally envisaged during 8th Plan	Revised Goals*
1	2	3	4
	A. Power Generation		
1.	Wind Power	100 MW@	500 MW
2.	Small Hydro Power	200 MW@	600 MW
3.	Solar photovoltaic	3MW	25 MW
	(a) Solar lanterns		4 lakh Nos.
	(b) Solar Photovoltaic Power Packs		400 Nos.
4.	Solar Thermal Power	—	30 MW
5.	Biomass/Bioenergy	300 MW@	800 MW
	(a) Biomass Gasification		50 MW
	(b) Combustion & Cogeneration		300 MW
	(c) Urban and Municipal wastes		100 MW
	(d) Recycling of Industrial Wastes		300 MW
	(e) Biomass Densification (Briquitting)		50 MW
		603 MW	1955 MW
			(Total Power)

1	2	3	4
	B. Process Heat and Cooking Energy		
6.	Solar Thermal Systems	2.75 lakh sq. m.	11.00 lakh sq. m.
7.	Biogas	7.50 lakh nos.	10 lakh nos. \$
8.	Improved Chulha	100 lakh nos.	180 lakh nos. \$
9.	Solar Cookers	3.0 lakh nos.	7.0 lakh nos.

@—Includes private sector.

*—Subject to the mobilization of additional financial resources.

\$—Coverage of all potential beneficiaries in foreseeable future.

Statement-II

Statement-II referred to in Lok Sabha Unstarred Question No. 114 in respect of part (c) & (d).

STATE-WISE LIST OF IDENTIFIED SMALL HYDRO POWER PROJECTS UPTO 3 MW CAPACITY**

S.No.	State	No.	Capacity (MW)
1.	Andhra Pradesh	23	30.80
2.	Arunachal Pradesh	190	112.52
3.	Assam	10	15.19
4.	Bihar	110	133.52
5.	Goa	1	1.50
6.	Gujarat	37	26.78
7.	Haryana	14	14.30
8.	Himachal Pradesh	145	167.08
9.	Jammu & Kashmir	27	29.64
10.	Karnataka	28	30.15
11.	Kerala	140	156.19
12.	Madhya Pradesh	41	38.46
13.	Maharashtra	122	68.17
14.	Manipur	3	1.70
15.	Meghalaya	36	7.76
16.	Mizoram	23	14.68
17.	Nagaland	6	3.26
18.	Orissa	48	28.25
19.	Punjab	112	84.12
20.	Rajasthan	24	17.34
21.	Sikkim	3	6.50
22.	Tamil Nadu	15	25.15
23.	Tripura	5	3.35
24.	Uttar Pradesh	111	81.80
25.	West Bengal	69	69.28
26.	A&N Islands	1	3.00
TOTAL	:	1344	1170.49

** As per available reports of different SEBs/Agencies

[Translation]

Zerex Operators

115. SHRI RAM TAHAL CHOUDHARY:
SHRI TEJ NARAYAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the post of drivers in Union Government has been categorised;

(b) if so, whether the Government propose to

categorise the post of zerex operators too in the same line;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) The post of Staff Car Driver has been categorised as 'Ordinary Grade', 'Grade II' and 'Grade I'.